

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/943/2019
NAME OF PETITIONER : Govindan Palanichamy
NAME OF RESPONDENT : Khadyotakishan Foundation
SECTION : Sec 9 Of IBC 2016

ORDER

Learned Counsel for Petitioner Ms. Srinidhi, Advocate appears on behalf of Kaushik N. Sharma through video conferencing platform and represents that a memo of withdrawal has been filed by the Petitioner / Operational Creditor before this Tribunal on 16.02.2021 vide SR No.913.

Taking into consideration the said memo filed by the Petitioner / Operational Creditor as well as Rule 8 of the Insolvency & Bankruptcy (Application to Adjudication Authority) Rules, 2016, this Petition stands **dismissed as withdrawn**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)